

ITEM NO.13

REGISTRAR COURT

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. ARUL VARMA

Criminal Appeal No(s). 5455/2024

VIRENDRA SINGH @ VIJENDRA

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

Date : 17-04-2025 This appeal was called on for hearing today.

For Appellant(s) :

Mr. A P Singh, Adv.
Mr. V P Singh, Adv.
Ms. Richa Singh, Adv.
Ms. Pratima Rani, Adv.
Mr. Nihal Shekhawat, Adv.
Mr. Sadashiv, AOR

For Respondent(s) :

UPON hearing the counsel the Court made the following
O R D E R

Service report from High Court with regard to respondent nos.1 and 2 has not been received yet. Let a reminder be issued.

Soft copies of Original records of High Court and Trial Court have been received and soft copies of the same has already been provided to the Ld. Counsel for the Appellant.

List on 16.07.2025

ARUL VARMA
Registrar

pm